

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : CP/549/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : NECTAR
NAME OF THE RESPONDENT(S) : SRIVARI METAL WORKS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. madeswaran

Counsel for Respondents.

Counsel for Petitioner


29/11/17

D. Jawahar

ORDER the petition



Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to submit the concrete proposal for settlement by giving the revised schedule for payment and the valuation of the machinery. At request, time is enlarged. Put up on 21.12.2017 at 10.30 A.M.

-sel-
MEMBER (JUDICIAL)

ghk